

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF APRIL 2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-236/2025	01.03.2025	VIPIN JAIN VS CHARVI AGGARWAL	NITIN ARORA	9818189667	Nitin.arora465@gmail.com	21.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP COMM-121/2025	31.01.2025	HDFC BANK VS MUKEEM MUKEEM	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	19.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-314/2025	19.03.2025	MOHD. ASIF NARESH KUMAR	ANAND SINGH	9868347568	anand.2905@gmail.com	17.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-339/2025	26.03.2025	KARTIK GARG VS FRANCHISE INDIA HOLDING PVT LTD.	SUDESH KUMAR	9313195031	sudeshkradvocate@gmail.com	11.04.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								

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8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL									
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/379/2025	04-04-2025	Vaibhav Goel Vs Jawed akhtar	RAJIV RAHEJA(P),	9811826000	rraiive(a2g@mail.com)	25.04.2025		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/394/2025	08-04-2025	Union Bank of India Vs RAJ KUMAR	KAMALJI T SINGH RANOT(P)	9890410729	kamaljitsin ghranot@gmail.com	22.04.2025		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/363/2025	01-04-2025	Sir Ganga Ram Trusts Society Vs Rajvir Singh	subhash kumar(P),	9811210664	ADVOCAT EKUMARI @GMAIL.COM	05.04.2025		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/343/2025	27-03-2025	AMBAY FOOTWEAR Vs ASHISH TRADING CO	KESHAV MUDGIL(P),	9716442809	mudgilkeshav@gmail.com	01.04.2025		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS(COMM.)175/2025	10-02-2025	SUNIL KUMAR Prop. of M/s Sawariya Trading Co Vs VIKAS TUTEJA Prop. of M/s Vasudev Bhim	PRAVESH KUMAR	8802151212	N.A.	25-04-2025	
			307	Civil	OMP (COMM.)13/2025	08-04-2025	Sri Selvi Indane Gas Agency and Ors Vs Godrej Finance Limited	M.P. Srivignesh	9643716457	mrsrivignesh@gmail.com	29.04.2025	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)				Deep Kr. Aggar	9312769327	vertical.legal@gmail.com	02.04.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)98/21-01-2025		M/S SAKARNI PLASTER (IND			legal@sigmalegal.in	02.04.2025	
			COURT ROOM 310	CS (COMM)	CS (COMM)27106-03-2025		SUPRABHA MITRA PROPRIETOR OF MS MULTAN PAINTS AND ELECTRICALS THROUGH SPA HOLDER MR HEMANT ARORA Vs MOHAMMAD ARIF	Archit Singhal	9599043045			02.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)68/16.01.2025		SATPAL CHAUDHARY PROP	R P S Sirohi	9210103441			02.04.2025

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		COURT ROOM 310	CS (COMM)					info@juslawoffices.com	02.04.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/10113-09-2024		VAISHNO WIRE PVT LTD Vs	Neeraj Gupta 9811267045		
		COURT ROOM 310	CS (COMM)	CS (COMM)/21924-02-2025		M/S EMARSONS COURIERS T	Dalip Anand 9873476464	dalipanand991@gmail.com	05.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	23-01-2025			Anish_bhol17@yahoo.com	05.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	07-02-2025	TATA CAPITAL LTD Vs Narin	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	05.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM),/171/2025		HDFC BANK LTD Vs SUMIT KUMAR GUPTA	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	05.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)10-02-2025		DMI HOUSING FINANCE PVT	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	05.04.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/30418-03-2025		STATE BANK OF INDIA Vs M	Pradeep Kalher 9999330725	delhilawyer576@yahoo.co.in	08.04.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/2504-03-2025		M/S PRAYAG POLYMERS PV	7838343021	robinsirohi81@gmail.com	22.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	26-03-2025	DCB BANK LTD Vs AKSHAY	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	22.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	17-04-2025	TATA CAPITAL LTD Vs MAI S	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	24.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	17-04-2025	TATA CAPITAL LTD AMANP	Anish Bhola 9811452022	Anish_bhol17@yahoo.com	24.04.2025

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		COURT ROOM 310	CS (COMM)	CS (COMM)/3125	20.03.2025	DHARAM INDUSTRIES BALAJI	9818908905	mansimran.khurana@gmail.com	24.04.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/3525	28.03.2025	CANARA BANK Vs RAKESH B	9711142200	chopra6791@gmail.com	29.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	27.02.2025	HDFC Bank Vs SUNIL ROHILL	9811452022	Anish_bhola17@yahoo.com	30.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	27.02.2025	HDFC BANK Vs NITIN RAJPU	9811452022	Anish_bhola17@yahoo.com	30.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	26.03.2025	TATA CAPITAL LTD Vs MAN	9811452022	Anish_bhola17@yahoo.com	30.04.2025
		COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)	05.04.2025	TATA CPITAL LIMITED Vs KTL INFRA PROJECTS LLP 6000	9811452022	Anish_bhola17@yahoo.com	30.04.2025
		COURT ROOM 310	CS (COMM)	CS (COMM)/263/2025	05.03.2025	M/s KUNDAN LAL AND SONS Vs SANJIB BHUNIA	9811045845	advsumitgupta@gmail.com	30.04.2025

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12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	MISC DJ	145/2025	10.03.2025	THE NANITAL BANK LTD V/S POOJA YADAV & ORS	ALOK MOHAN	967568910	ALOKMPI@GMAIL.COM	04.04.2025
			401	CS COMM	334/2025	25.03.2025	M/S VASTRAM INDIA PVT LTD V/S M/S PRIYANSHU ENTERPRISES	VIKRANT SHAIN	9811377679	ADVOCATEWIDU@GMAIL.COM	04.04.2025
			401	CS COMM	331/2025	22.03.2025	SHUBHAM GOEL V/S DIMPLE DIXIT	BHAVYA SETHI	9811389644	SETHIBHAVYA@GMAIL.COM	04.04.2025
			401	OMP(I) COMM	314/2025	02.04.2025	HDFC BANK LTD V/S DOLY TYAGI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	OMP(I) COMM	309/2025	02.04.2025	FATA CAPITAL LTD V/S MURLIWALA STONE INDUSTRY LIMITED 7132	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	OMP(I) COMM	310/2025	02.04.2025	HDFC BANK LTD V/S SACHIN TONGAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	OMP(I) COMM	311/2025	02.04.2025	HDFC BANK LTD V/S NEHA VERMA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	OMP(I) COMM	312/2025	02.04.2025	HDFC BANK LTD V/S SURENDER	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	OMP(I) COMM	313/2025	02.04.2025	HDFC BANK LTD V/S JOGENDER SINGH PARMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	09.04.2025
			401	CS COMM	264/2025	05.03.2025	UNION BANK OF INDIA V/S RAJ KUMAR	ALOK KUMAR	9911000126	ALOKADV2001@GMAIL.COM	09.04.2025

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			401	CS COMM	368/2025	02.04.2025	SIYARAM BROTHERS AND ORS Vs SHREE SANT KRIPA ACCESSORIES PVT LTD AND ORS	RONNIE BRARA	8888888686	RONNIE@TANDONANDCO.COM	15.04.2025
			401	CS COMM	251/2025	04.03.2025	NATHMAL VERMA V/S NISWA ENGG SOLUTIONS INDIA PVT LTD	SUMIT GUPTA	9811045845	ADVSUMITGUPTA@GMAIL.COM	16.04.2025
			401	EX COMM	4/2025	28.02.2025	TATA CAPITAL LIMITED Vs M/S SHREE INTERNATIONAL	SAVYASA CHI K SAHAI(P).	9910081428	SACYASACHI.SAHAI@GMAIL.COM	19.04.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209	CS COMM	295/2025	21.03.2025	Yes Bank Ltd Vs TABASSUM	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	06.04.2025
			209	OMP I COMM	298/2025	21.03.2025	Yes Bank Ltd Vs SUNIL GEHLOT	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	30.03.2025
				CSCOMM	351/2025	31.03.2025	Yes Bank Ltd Vs MOHAN CHANDER	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	07.04.2025
				CSCOMM	112/2025	31.03.2025	AXIS Bank Ltd Vs KAPIL KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	08.04.2025
				CSCOMM	352/2025	10.02.2025	Yes Bank Ltd Vs MOHD. ZAKI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	08.04.2025

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16	SH. DIG VLJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		COMMERCIAL	cs(comm) 102/25	06-02-2025	centurion packaging p ltd Vs Nine Plus shoes p ltd	chakit singhal	981863613	chakitsingh allawoffice@gamil.com	20-02-2025
					cs(comm) 65/2025	28-02-2025	PNB Vs Babita Mahawar	Ravinder Gupta	9999802509	ravinder_adv@yahoo.com	21-02-2025
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST									
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	EX. (COMM.)	238 / 2024	24.12.2024	M/S BEDI & BEDI ASSOCIATES VS. DMRC	BHARAT GUPTA	9810444651	09.04.2025	
				CS (COMM.)	428 / 2019	04.06.2019	RADO UHREN AG VS. ASHOK KUMAR AND ANR.	KAMAL NARESH	9996605966	15.04.2025	
				OMP (I) (COMM.)	37 / 2025	04.03.2025	M/S CLIX CAPITAL SERVICES PVT. LTD.	RAVI SHANKAR GARG	999916811	18.04.2025	
				OMP (I) (COMM.)	37 / 2025	04.03.2025	M/S CLIX CAPITAL SERVICES PVT. LTD.	RAVI SHANKAR GARG	999916811	18.04.2025	

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM)/148/2025	24.03.2025	M/S OASIS TRADING Vs M/S YUMCHA LLP	PUNEET DHAWAN 9899141610	APD.PDHAWAN@GMAIL.COM	05.04.2025
			6, Court Block-I	New Commercial	Execution (Comm.)/19/2025	27.01.2025	Varun Gupta Vs THE EXECUTIVE ENGINEER	SHRIS GOEL 9810100554	S.GOEL6@YAHOO.COM	07.04.2025
			6, Court Block-I	New Commercial	CS (COMM)/62/2025	01.02.2025	ico bank Vs M/S SZL FILMS	S CHAUHAN 9811008367	ESCHAUHANADV01@GMAIL.COM	08.04.2025
			6, Court Block-I	New Commercial	OMP (COMM.)/2738/2025	01.04.2025	Fingrow Capital Private Limited Vs Jupiter India Trading Co	SHRITENDE KUMAR 9911354578	JKSICHALANAN@GMAIL.COM	08.04.2025

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		6, New Court Block-I	Commercial	CS (COMM)/111/2025	04.03.2025	Small Farmers Agri business Consortium (SFAC) Vs MS SHRIPANDA GIRRAJ COLD STORAGE	CHAKRADHAR PANDA 7678160277	CHAKRADHARADV@GMAIL.COM	23.04.2025
		6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./5/2025	28.03.2025	RAJESH MALIK Vs DHEERAJ ANAND	HARPREET SINGH 9811267302	HARPREET.S.ADV@GMAIL.COM	23.04.2025
		6, New Court Block-I	Commercial	CS (COMM)/196/2025	17.04.2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S GOYAL POLY PRODUCTS CHANDIGARH	NAVDEEP SINGH 9560523320	MAIL.ATT RAIANDAT TRI@GMAIL.COM	24.04.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/53/2025	28.03.2025	Narender Kumar Vs MS DOM DAILY NEEDS RETAILING PVT LTD	ARVIND GUPTA 9811088800	ARVINDGUPTAADV@GMAIL.COM	24.04.2025
		6, New Court Block-I	Commercial	CS (COMM)/136/2025	19.03.2025	PUNJAB NATIONAL BANK Vs SHAHEEM AHMAD	LINDRA NARAIN 9311824970	ASSOCIATED ENARAYA N29@GMAIL.COM	26.04.2025
		6, New Court Block-I	Commercial	Ex.COMM Award by Arb. Comm./8/2025	17.04.2025	NEENA WADHWA Vs KASHYAP MOTORS PVT LTD	PRABHJIT SINGH 9811139939	PJAVHHA R2009@GMAIL.COM	26.04.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/57/2024	05.07.2025	Ishita Construction Vs Raheja Developers Ltd	RAKESH KUMAR 9891194404	RAKESH.ADV08@GMAIL.COM	26.04.2025
		6, New Court Block-I	Commercial	CS (COMM)/130/2025	17.03.2025	GSBA Builders Pvt Ltd Vs Arvind Kumar Singhania	ADITI SINGHAL 8130120087	ADITI@RKP APOOR.IN	29.04.2025
		6, New Court Block-I	Commercial	Execution (Comm.)/7/2025	10.01.2025	DEVVRAT IMPEX PVT LTD Vs Chauhan brother plumbing fire pvt ltd	NAVRAJ RAI 9818906064	NATWARRAI@GMAIL.COM	30.04.2025
		6, New Court Block-I	Commercial	OMP (COMM.)/24/2025	29.04.2025	SHRI KRISHAN Vs HARVINDER KUMAR SOLE ARBITRATOR	RAKESH CHAND 9999983704	ADVPAWA NKALRA3161@GMAIL.COM	30.04.2025

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25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH									
			29	Commercial	OMP (COMM)/1951/2025	01-03-2025	AXIS BANK LTD Vs DINESH CHANDRA SHUKLA	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	01-04-2025
			30	Commercial	OMP (COMM)/1952/2025	01-03-2025	AXIS BANK LTD Vs DEEPAK	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	01-04-2025
			31	Commercial	OMP (COMM)/1953/2025	01-03-2025	AXIS BANK LTD Vs ABHINAV VERMA	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	01-04-2025
			32	Commercial	OMP (COMM)/1955/2025	01-03-2025	AXIS BANK LTD Vs KAVITA	Shobha Gupta(P),	9811192158	srsbhagupta@gmail.com	01-04-2025
			33	Commercial	OMP (COMM)/1503/2025	14-02-2025	AXIS BANK LTD Vs SHEIKH ABDUL MOTLEB	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01-04-2025
			34	Commercial	OMP (COMM)/2032/2025	05-03-2025	AXIS BANK LTD Vs DIVYANSH SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025
			35	Commercial	OMP (COMM)/2031/2025	05-03-2025	AXIS BANK LTD Vs AVALESH KUMAR SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025
			36	Commercial	OMP (COMM)/2030/2025	05-03-2025	AXIS BANK LTD Vs APURVA SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025
			37	Commercial	OMP (COMM)/2026/2025	05-03-2025	AXIS BANK LTD Vs ASHISH KUMAR SAHU	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025

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		38	Commercial	OMP (COMM)/2029/2025	10/05-03-2025	AXIS BANK LTD Vs SHIWAM DIKSHIT	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025
		39	Commercial	OMP (COMM)/2027/2025	10/05-03-2025	AXIS BANK LTD Vs CHANDRA MOHAN YADAV	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	01-04-2025
		40	Commercial	OMP (COMM)/2162/2025	11/01-03-2025	AXIS BANK LTD Vs SUKHWINDER SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	01-04-2025
		41	Commercial	CS (COMM)/369/2024	05-08-2024	UNION BANK OF INDIA Vs RACHNA BANSAL	ADITYA PARASHAR (P),	9810197621	jitendragargadv@gmail.com	01-04-2025
		42	Commercial	CS (COMM)/129/2025	17-03-2025	TOJO VIKAS INTERNATIONAL PVT LTD Vs NAMPONLIU ASSOCIATES	Rajdeep Rao(P),	9811024784, 9300420093	rajdeepsingh rao@gmail.com	01-04-2025
		43	Commercial	OMP (COMM)/1968/2025	10/03-03-2025	AXIS BANK LTD Vs MANISH KUMAR SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	02-04-2025
		44	Commercial	OMP (COMM)/1958/2025	10/03-03-2025	AXIS BANK LTD Vs DADASO AMINSO MAKANDAR	SANJEEV PATHAK(P),	9717028845	litigation@rslegal.com	02-04-2025
		45	Commercial	OMP (COMM)/1959/2025	10/03-03-2025	AXIS BANK LTD Vs RAMESHKUMAR RAMDULAR SHRIWAS	SANJEEV PATHAK(P),	9717028845	litigation@rslegal.com	02-04-2025
		46	Commercial	OMP (COMM)/1960/2025	10/03-03-2025	AXIS BANK LTD Vs SARASWATI LAKSHAMAN PAWAR	SANJEEV PATHAK(P),	9717028845	litigation@rslegal.com	02-04-2025
		47	Commercial	OMP (COMM)/1961/2025	10/03-03-2025	AXIS BANK LTD Vs MOHAMMAD ILYAS	SANJEEV PATHAK(P),	9717028845	litigation@rslegal.com	02-04-2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			48	Commercial	OMP (COMM)/1962/2025	1003-03-2025	AXIS BANK LTD Vs KAVALKAR VINOD PAUKUJI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			49	Commercial	OMP (COMM)/1964/2025	1003-03-2025	AXIS BANK LTD Vs MANOJ KUMAR BALAKRISHNAN	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			50	Commercial	OMP (COMM)/1965/2025	1003-03-2025	AXIS BANK LTD Vs SHAKILA VEGUM	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	02-04-2025
			51	Commercial	OMP (COMM)/1967/2025	1003-03-2025	AXIS BANK LTD Vs FULCHAND SUDAMPATIL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			52	Commercial	OMP (COMM)/2438/2025	1022-03-2025	AXIS BANK LTD Vs MR CONTRACTOR	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	02-04-2025
			53	Commercial	OMP (COMM)/2080/2025	1007-03-2025	AXIS BANK LTD Vs ALLARKHA HASAMP SAYCHA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			54	Commercial	OMP (COMM)/2083/2025	1007-03-2025	AXIS BANK LTD Vs SMITA MANGESH DABHADE	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			55	Commercial	OMP (COMM)/2086/2025	1007-03-2025	AXIS BANK LTD Vs KHACHAR SHIVRAJBHAI VALKUBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			56	Commercial	OMP (COMM)/2084/2025	1007-03-2025	AXIS BANK LTD Vs AVINASHBHAI KAMLAKARBHAI SEVUR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025
			57	Commercial	OMP (COMM)/2088/2025	1007-03-2025	AXIS BANK LTD Vs SINDHAV YUVRAJBHAI ASHOKBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	02-04-2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VSADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		58	Commercial	OMP (COMM)/2112/2025	107-03-2025	AXIS BANK LIMITED Vs GAJRAJ SINGH	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	03-04-2025
		59	Commercial	OMP (COMM)/2113/2025	107-03-2025	AXIS BANK LIMITED Vs ABHISHEK PANDEY	avinash kumar(P), 9811182985, 011-41513189	avinash.adv@gmail.com	03-04-2025
		60	Commercial	OMP (COMM)/1525/2025	104-02-2025	YES BANK LTD Vs RAJEEV KUMAR	ANANJAY SINGH(P), 70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	03-04-2025
		61	Commercial	OMP (COMM)/1526/2025	104-02-2025	YES BANK LTD Vs SUNIL KUMAR	ANANJAY SINGH(P), 70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	03-04-2025
		62	Commercial	OMP (COMM)/2581/2025	126-03-2025	M/S FINGROW CAPITAL PRIVATE LIMITED Vs KESHAV ENTERPRISES	JITENDRA KUMAR SINGH(P), 9911354578	jschauhan@rediffmail.com	07-04-2025
		63	Commercial	OMP (COMM)/2676/2025	128-03-2025	FINGROW CAPITAL PRIVATE LIMITED Vs ELECTRONIC HUB	JITENDRA KUMAR SINGH(P), 9911354578	jschauhan@rediffmail.com	07-04-2025
		64	Commercial	OMP (COMM)/2114/2025	107-03-2025	AXIS BANK LTD Vs ARUN KUMAR PANDEY	MAYANK MAHAJAN (P), 9873347330	mayank_mahajan05@yahoo.com	07-04-2025
		65	Commercial	OMP (COMM)/2115/2025	107-03-2025	AXIS BANK LTD Vs IRSHAD SAIFI	MAYANK MAHAJAN (P), 9873347330	mayank_mahajan05@yahoo.com	07-04-2025
		66	Commercial	OMP (COMM)/2110/2025	107-03-2025	AXIS BANK LTD Vs SHARVAN BISHNOI	MAYANK MAHAJAN (P), 9873347330	mayank_mahajan05@yahoo.com	07-04-2025
		67	Commercial	OMP (COMM)/2111/2025	107-03-2025	AXIS BANK LTD Vs ALAM	MAYANK MAHAJAN (P), 9873347330	mayank_mahajan05@yahoo.com	07-04-2025

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			68	Commercial	CS (COMM)/358/2024	26-07-2024	Diwan Chand Sharma Vs Neeraj Malik	Roop Chand Tiwari(P),	9868118015	retiwariadv@gmail.com	09-04-2025
			69	Commercial	OMP (COMM)/2081/2025	10-07-03-2025	Axis Bank Ltd Vs ISHITA SRIVASTAVA	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			70	Commercial	OMP (COMM)/2082/2025	10-07-03-2025	AXIS BANK LTD Vs ATUL KUMAR SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			71	Commercial	OMP (COMM)/2085/2025	10-07-03-2025	AXIS BANK LTD Vs DINESH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			72	Commercial	OMP (COMM)/2087/2025	10-07-03-2025	AXIS BANK LTD Vs RAM CHAND	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			73	Commercial	OMP (COMM)/2089/2025	10-07-03-2025	AXIS BANK LTD Vs BHANUPRATAP	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			74	Commercial	OMP (COMM)/2090/2025	10-07-03-2025	AXIS BANK LTD Vs SHIV PRATAP SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			75	Commercial	OMP (COMM)/1957/2025	10-03-03-2025	AXIS BANK LTD Vs MANDEEP SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09-04-2025
			76	Commercial	OMP (COMM)/2363/2025	10-03-03-2025	AXIS BANK LTD Vs TARUN SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	09-04-2025
			77	Commercial	OMP (COMM)/1514/2025	10-04-02-2025	AXIS BANK LTD Vs AMIT YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09-04-2025

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		78	Commercial	OMP (COMM)/1330/2025	11-02-2025	AXIS BANK LTD Vs RITU OBEROI	Dharamdev Singh(P),	9810072439	dladevlawasociates@gmail.com	17-04-2025
		79	Commercial	OMP (COMM)/1888/2025	127-02-2025	AXIS BANK LTD Vs ANOOP SINGH	Shobha Gupta(P),	9811192158	srsobhagupta@gmail.com	17-04-2025
		80	Commercial	OMP (COMM)/2519/2025	125-03-2025	AXIS BANK LTD Vs RAKESH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		81	Commercial	OMP (COMM)/2518/2025	125-03-2025	AXIS BANK LTD Vs SAGAR AGARWAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		82	Commercial	OMP (COMM)/2516/2025	125-03-2025	AXIS BANK LTD Vs RAVI KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		83	Commercial	OMP (COMM)/2514/2025	125-03-2025	AXIS BANK LTD Vs JAKIR HUSAIN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		84	Commercial	OMP (COMM)/2515/2025	125-03-2025	AXIS BANK LTD Vs RAVI VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		85	Commercial	OMP (COMM)/2678/2025	128-03-2025	AXIS BANK LTD Vs HIMANSHU SINGH CHAUHAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		86	Commercial	OMP (COMM)/2210/2025	112-03-2025	AXIS BANK LTD Vs SONI VIJAY RAI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		87	Commercial	OMP (COMM)/1329/2025	111-02-2025	AXIS BANK LTD Vs SHIVAM SINGH	Dharamdev Singh(P),	9810072439	dladevlawasociates@gmail.com	17-04-2025

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		88	Commercial	OMP (COMM)/1890/2025	127-02-2025	AXIS BANK LTD Vs MOHD KASIM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17-04-2025
		89	Commercial	OMP (COMM)/1274/2025	110-02-2025	AXIS BANK LTD Vs RAHUL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17-04-2025
		90	Commercial	OMP (COMM)/1276/2025	110-02-2025	AXIS BANK LTD Vs HARUN KHAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17-04-2025
		91	Commercial	OMP (COMM)/1887/2025	127-02-2025	AXIS BANK LTD Vs IMARAN AHAMAD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	17-04-2025
		92	Commercial	OMP (COMM)/2404/2025	121-03-2025	AXIS BANK LTD Vs MAYANK VED PRAKASH SHUKLA	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	17-04-2025
		93	Commercial	OMP (COMM)/2401/2025	121-03-2025	AXIS BANK LTD Vs VINOD KUMAR SHARMA	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	17-04-2025
		94	Commercial	OMP (COMM)/2405/2025	121-03-2025	AXIS BANK LTD Vs SOHAN SINGH RAWAT	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	17-04-2025
		95	Commercial	OMP (COMM)/2394/2025	121-03-2025	AXIS BANK LTD Vs PRATHVIRAJ SINGH	MAYANK MAHAJAN (P),	9873347330	mayank_mahajan05@yahoo.com	17-04-2025
		96	Commercial	OMP (COMM)/2520/2025	125-03-2025	AXIS BANK LTD Vs PREMLATA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17-04-2025
		97	Commercial	CS (COMM)/156/2025	28-03-2025	UNION BANK OF INDIA Vs POONAM	Titendra Garg(P),	9810197621	titendragargadv@gmail.com	21-04-2025

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		98	Commercial	CS (COMM)/165/2025	02-04-2025	CLIX CAPITAL SERVICES PVT LTD Vs M/s Krishna Super Speciality Hospital	Ravi Shankar Garg(P).	9718182038, 9711461016	associatesrgarg1@gmail.com	21-04-2025
		99	Commercial	OMP (COMM)/214/4/2025	11-03-2025	TOYOTA FINANCIAL SERVICES LIMITED Vs MOHDD, KHALID	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	21-04-2025
		100	Commercial	OMP (COMM)/195/6/2025	10-03-2025	AXIS BANK LTD Vs SURAJ CHOUDHARY	Shobha Gupta(P).	9811192158	srshobhagupta@gmail.com	23-04-2025
		101	Commercial	OMP (COMM)/175/2/2025	11-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMIT JHA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		102	Commercial	OMP (COMM)/175/3/2025	11-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs PUNEET SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		103	Commercial	OMP (COMM)/175/4/2025	11-02-2025	KOTAK MAHINDRA PRIME LIMITED Vs AMBIKA ENTERPRISES	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		104	Commercial	OMP (COMM)/225/0/2025	17-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs SONU DEVI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		105	Commercial	OMP (COMM)/267/5/2025	128-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KULDEEP SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		106	Commercial	OMP (COMM)/267/3/2025	128-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs LAKHPAT SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		107	Commercial	OMP (COMM)/267/4/2025	128-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMMAD SHARIB	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025

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		108	Commercial	OMP (COMM)/2672/2025	128-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD ANIS	RAJESH HANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		109	Commercial	OMP (COMM)/2249/2025	117-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHUBHAM KUMAR	RAJESH HANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		110	Commercial	OMP (COMM)/2143/2025	110-03-2025	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KLD CREATION, INFRASTRUCTURE PVT LTD	Rahul Bhardwaj(P)	8376049807	advocateashok.1@gmail.com	23-04-2025
		111	Commercial	OMP (COMM)/2248/2025	117-03-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs TARIQUE HUSSAIN ANSARI	RAJESH HANGRA(P)	9958726491	jangraadvocate@gamil.com	23-04-2025
		112	Commercial	OMP (COMM)/19/2025	17-04-2025	KASHYAP MOTORS PVT LTD Vs NEENAM WADHWA	Vaibhav Mahajan(P)	9899805856	vaibhav@mahajan.law	24-04-2025
		113	Commercial	OMP (COMM)/2262/2025	118-03-2025	AXIS BANK LTD Vs RITA SINGH	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025
		114	Commercial	OMP (COMM)/2263/2025	118-03-2025	AXIS BANK LTD Vs MOHD RAFIQ	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025
		115	Commercial	OMP (COMM)/2265/2025	118-03-2025	AXIS BANK LTD Vs NITIN KUMAR	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025
		116	Commercial	OMP (COMM)/2266/2025	118-03-2025	AXIS BANK LTD Vs RAMVIR	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025
		117	Commercial	OMP (COMM)/2267/2025	118-03-2025	AXIS BANK LTD Vs ROHIT KUMAR	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025

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			Commercial	OMP (COMM)/2268/2025	18-03-2025	AXIS BANK LTD Vs SAUMYA SHARMA	Sunita Singh(P).	9871040589, 8920586266	indolexlaw@gmail.com	30-04-2025
			Commercial	ARB A(COMM)/1/2025	16-04-2025	KRISHNA PRATAP SINGH Vs YES BANK LTD AND ANR	SHASHI KANT MAURYA	8736089618	advshashikant94@gmail.com	30-04-2025
			Commercial	OMP (COMM)/2583/2025	26-03-2025	KOTAK MAHINDRA PRIME LIMITED Vs RASIK PRODUCT PVT, LTD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	30-04-2025
			Commercial	OMP (COMM)/2639/2025	28-03-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMIITED Vs SANGITA PRAKASH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	30-04-2025
			Commercial	OMP (COMM)/2656/2025	28-03-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMIITED Vs RAMANDEEP SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gamil.com	30-04-2025
			Commercial	OMP (COMM)/2486/2025	24-03-2025	AXIS BANK LTD Vs ANIKET SURESH MANJREKAR	avinash kumar(P).	9811182985, 011-41513189	avinash.adv@gmail.com	30-04-2025
			Commercial	OMP (COMM)/2717/2025	29-03-2025	AXIS BANK LTD Vs CHETAN RAMESH NAGARDHANKAR	avinash kumar(P).	9811182985, 011-41513189	avinash.adv@gmail.com	30-04-2025
			Commercial	CS (COMM)/198/2025	19-04-2025	M/s SAGAR ENTERPRISES Through its Partner Mr Sunit Nangia Vs PAHUJA BUILDING MATERIAL STORE AND ANR	PRATEEK SOLANKI	9818372768	chambersofprateeksolanki@gmail.com	30-04-2025
			Commercial	CS (COMM)/201/2025	21-04-2025	KAYEM FOODS INDUSTRIES PVT LTD Vs KKR PRODUCTS AND MARKETING PVT LTD	SHANTNU AGGARWAL(P).	9999347367	officeoflp@gmail.com	30-04-2025
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH 40, New Court Block-II	Commercial	CS (COMM)/98/2025	24/02/2025	MS NORTH EAST ORGANISED FLORITECH PVT LTD Vs MS IFFCO TOKIO GENERAL INSURANCE COLTD	LLOYD AND JOHNSON	8291108069	biju@lloydandjohnson.com	04/04/2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Comm./10/2025	01-04-2025	SMFG INDIA CREDIT CO. LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSETS PVT LTD. Vs DR. SONIA JINDAL	MS. INDU TYAGI	9711451772	INDUTYA GI.06@GMAIL.COM
				EXECUTION PETITION	EXECUTION (COMM.)/12/2025	01-04-2025	M/s CICO TECHNOLOGIES LTD Vs M/S BAC PVT LTD	SH. ANUDATT DUBEY	9711894196	ADMIN@TASLAW.IN
				COMMERCIAL SUIT	CS (COMM)/26/5/2025	01-04-2025	M/S AKSH OPTIFIBER LIMITED Vs M/S MUKAND SYSTEMS AND NETWORKING PVT LTD	SH. SHIVAM SACHDEV	9416027279	SHIVAMSACHDEVAJAI@GMAIL.COM
				COMMERCIAL SUIT	CS (COMM)/26/6/2025	01-04-2025	VIVID GLOBAL TECHNOLOGIES THROUGH PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION PRIVATE LIMITED	SH. PRAVEEN ITSSINGH	9310717274	ADVPRAV EEN92@GMAIL.COM
				EXECUTION PETITION	EXECUTION (COMM.)/12/4/2025	02-04-2025	M/S KAPOOR IMAGING PVT LTD. Vs SHRI SANJEEV KUMAR	SH. RAJENDE SANJEEV YADAV	9312046733	YADAVRAZEN@GMAIL.COM
				EXECUTION PETITION	EXECUTION (COMM.)/12/5/2025	02-04-2025	NIOYI OFFSET PVT LTD Vs Mr. Brijesh Tiwari Proprietor	SH. AYUSH BEOTRA	9971850060	CONTACT@INNOVATUSLAW.IN
				COMMERCIAL SUIT	CS (COMM)/27/9/2025	04-04-2025	Puran Chand Tamta Vs Spice Money Limited and Anr.	SH. SIDDHARTH SIKRI	9810906774	SIDDHARTH SIKRI@GMAIL.COM
				COMMERCIAL SUIT	CS (COMM)/28/4/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT. LTD.	SH. AMIT WADHWA	9871178106	OFFICEAWASSOCIATES@GMAIL.COM
				COMMERCIAL SUIT	CS (COMM)/28/5/2025	07-04-2025	M/S SPIRITED LABELS PVT LTD Vs GEMINI PERSONAL CARE PVT LTD	SH. MUNISH VOHRA	9811427955	MUNISHAWVOHRA@GMAIL.COM

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS	
			COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	SH. BHASKAR VALI	9910358225	OFFICE@VALL.CO.IN	
			EXECUTION PETITION	Ex.COMM Award by Arb. Comm./15/2025	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	SH. VINOD KHANNA	9953455478	KHANNA ASSO@YAHOO.CO.IN	
			COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP C STORE NETWORK PVT LTD	SH. ABHINAY GUPTA	9999886478	ABHINAY@LEGALKNIGHTS.IN	
			COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA	SH. DHARME NDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	
			COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIA LIMITED Vs NTC INDUSTRIES LIMITED	SH. PRABHUN TANDON	8750905558	LITIGATION@ASHWATHLEGAL.COM	
			COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	
			COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R. K. VISHWEN ASSOCIATES AND DR HOTELIERS PVT LTD AND ORS.	SH. ANANDRA VERMA	7683073187	VERMA.VISHWENDR A@YAHOO.CO.IN	
			EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIRONMENTAL PROJECTS	SH. SKUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	
			ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/39/2025	24-04-2025	MS CHATURVEDI Vs AGARWAL TRADERS	SH. NATWAR AUTORAI	9818906064	NATWARRAI@GMAIL.COM	
			COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS		
			EXECUTION PETITION	Ex.COMM Award by Arb. Comm./19/2025	26-04-2025	SHREE GOPAL GUPTA Vs M/S AIMS SANYAS DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SNGPARTNERS.IN		
			COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUK HEJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM		
			COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S. KJAIN PROJECTS	SH. NITN KJAIN	9810484224	NAJANDCOMPANY@GMAIL.COM		
			EXECUTION PETITION	Ex.COMM Award by Arb. Comm./20/2025	29-04-2025	SMFG INDIA CO. LTD. Vs RAJ KUMAR BAMBARKARAN CHHIBBER	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED		
32	SH. BHUPESH KUMAR	SOUTH-EAST									
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST									
34	MS. NIRJA BHATIA, DJ, DIGITAL 07, SOUTH EAST DISTRICT,	SOUTH-EAST	30	CS (comm)	67/2025	23.01.2025	Chemi Tech Engineers Pvt Ltd Vs M/S Shri Krishna Polymer & Anr.	Sh Akshit Navaney	9999276662	akshit@reignlegal.in	22.04.2025
				CS (comm)	228/2024	01.04.2024	SBI Vs Rajendra Prasad	Amit Chawla	9312965659	shawla8j@gmail.com	24.04.2025
				CS (comm)	237/2025	24.03.2025	Sushil Kumar Garg Vs Mittal Agencies	Sh Satvinder Singh	9310905051	team@sslegalsolutions.com	24.04.2025
				CS (comm)	263/2025	29.03.2025	M/S R X Infotech Pvt Ltd. Vs Bright Beginning Pvt Ltd.	Sh Maneesh Gumber	9911315304	ascntlawfirm@gmail.com	29.04.2025

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Omp (comm)	23/2025	03.03.2025	Uttar Pradesh Rajkiya Nirman Nigam Ltd. Vs Vedang Soft Pvt ltd.	Sh. Shivank Pratap Singh	9911797547	shivank@spslaw.co.in	26.04.2025
				CS (comm)	2469/2024	03.06.2024	Jainemo Pvt Ltd Vs Crackle Channel	Sh Rupin Dhal	9999996682	info@bahlandbajaj.com	05.04.2025
				CS (comm)	80/2025	27.01.2025	Trimaster Pvt Ltd Vs Punjab National Bank	Rahul Malhotra	9899218215	rahulsmalhotra@gmail.com	26.04.2025
				CS (comm)	256/2025	27.03.2025	State Bank of India Vs Sheela	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	25.04.2025
				CS (comm)	219/2024	27.03.2025	Bank of Baroda Vs Pooja Yadav & ors.	Sh. Rajnish Kr Banyal	9810872353	Rajnish.122@yahoo.com	23.04.2025
				CS (comm)	93/2025	31.01.2025	M/S Trimaster Pvt Ltd Vs Mr. Sudip Roy	Manoj Kumar	999936580	liticorpjurists@gmail.com	30.04.2025
				CS (comm)	99/2025	01.02.2025	M/S Manpower Group Service India Pvt Ltd Vs OLX India Pvt Ltd	Parth Dixit	9810690505	parth@mimansalaw.in	02.05.2025
				CS (comm)	97/2025	31.01.2025	Indian Overseas Bank Vs M/S Arora Namkeen	Surendra Kumar	8130522481	surenralawoffices@gmail.com	15.05.2025
				CS (comm)	193/2025	10.03.2025	Cargo People logistics Vs Mr Satish Kumar	Sh J Arora	9811765540	ssarora.58@gmail.com	06.05.2025
				CS (comm)	Misc DJ	330/2025	Kenneth ArunPaul Vs Dinesh Goel	Akshat Gupta	8860349935	adv.akshatg@gmail.com	30.04.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (comm)	135/2025	14.02.2025	Union Bank of India Vs Mamta Sharma	Lalit Kumar	9540009991	advlalitkumar5700@gmail.com	24.04.2025
			Misc Dj (comm)	99/2025	23.01.2025	Lexus Granito (India) Ltd vs SPJ Cargo Pvt Ltd	Prit Shah	9427464641	prishah20@gmail.com	21.04.2025
			CS (comm)	83/2025	28.01.2025	Queen Distiller & Bottles Pvt Ltd Vs Harish Chauhan	Sh Vishal Thakur	856047570	pritesh2092@gmail.com	15.05.2025
			CS (comm)	211/2025	17.03.2025	M/S Omsons Marketing Pvt Ltd Vs M/S Glow Infocom Pvt Ltd	Mr. Irshad Ahmed	9811962836	adv.irshad@gmail.com	15.05.2025
			CS (comm)	3752/2024	17.09.2024	Indian Overseas Bank Vs M/s Radha Rani Enterprises	Harshit Rani Gupta	7417442181	advharshita@gmail.com	26.04.2025
			OMP (comm)	76/2024	05.11.2024	Budhiraja Electricals Vs Union Bank of India	Vivek Singh	9810182555	lexalliancevivek@gmail.com	28.04.2025
			CS (comm)	357/2023	17.04.2023	Intex Technologies India Vs Madhu Bala @ Madhu Chadha	Karamveer	9891396019	karamveer@lexanalyt.co.com	03.05.2025
			OMP (comm)	22/2025	27.02.2025	Angel One Ltd Vs Urmil Modi	Kartik Dey	7982732837	shamberskdey@gmail.com	03.05.2025
			OMP (comm)	77/2024	11.11.2024	Union of India Vs M/s Singh Constructions	Jyoti	9716978896	jyotiadvocate96@gmail.com	17.05.2025
			CS (comm)	242/2024	03.04.2024	M/s Convergia Digital Education Pvt Ltd Vs Hans International School	Rajesh Kumar	9810195013	kumarrajesadv@yahoo.com	23.05.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			CS (comm)	3830/2024	06.11.2024	M/S Furnish Me Decor LLP Vs D Konceptz	Mohd. Irshad 8826785667	irshad.mohammed@gmail.com	06.05.2025
			CS (comm)	303/2025	16.04.2025	M/S Parajit Industries Vs Pappu Kumar	Sh Manish Macgregor 9818638678	manishmacgregor@yahoo.com	16.05.2025
			CS (comm)	325/2025	16.04.2025	Sh Akshitiz Alias Birmanie @ Anil Vs Surender Contractor	Sh Vivekanan Kumar 9810149231	vivekanandlaw@gmail.com	06.05.2025
			CS (comm)	290/2025	08.04.2025	VeZlay Foods Pvt Ltd Vs Indospirit Bars Pvt Ltd	Sh Om Prakash Verma 9868167514	advocateopverma@gmail.com	19.05.2025
			CS (comm)	256/2025	27.03.2025	State Bank of India Vs Sheela	Ms Suchita Dixit 8896932838	agnihotrisuchita@gmail.com	22.05.2025
			CS (comm)	149/2025	18.02.2025	Central Bank of India Vs Sabyasachi Das	Hardik Bedi 9999968277	hardikbedi20@gmail.com	30.05.2025
			CS (comm)	343/2025	25.04.2025	Canara Bank Vs Himanshu Munjal	Sh Pratap Chandra Rana 9990366723	prana2500@gmail.com	26.05.2025
			CS (comm)	102/2025	01.02.2025	State Bank of India Vs Abhay Kumar Rajput	Amit Kumar Singh 7011848842	amit.advocate13@gmail.com	20.05.2025
			CS (comm)	17/2025	10.01.2025	One 97 Communications Vs Welcome Theatres Pvt Ltd	Mr Rohit Jain 9811074162	fohitjn2003@gmail.com	07.05.2025
			OMP (comm)	11/2025	01.02.2025	Wone Management Systems Pvt Ltd Vs Rama Arora	Prashant Mehta 9999590003	prashantmohanmehta@gmail.com	26.05.2025

SR. COURT NO.	JUDGE	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST									
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	250/2024	30-08-2024	SHADAAB CHAMAN V/S EKTA DWIVEDI	PRIYANSHU SHARMA	9868579849		04-04-2025
			101	CS COMM	217/2024	25-07-2024	STANDARD CHARTERED BANK V/S KISHAN KUMAR SHARMA	ADDITYA KAPOOR	9044888880	addtya.kapoor@eruditellegal.asia.	23-04-2025
			101	CS COMM	210/2024	18-07-2024	KRISHNA KUMARI V/S SANDEEP & ORS.	VEDANT		vedantprakash@gmail.com	24-04-2025
			101	CS COMM	121/2025	19-04-2025	STATE BANK OF INDIA V/S POORNESHA K M	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	25-04-2025
			101	CS (COMM)	49/2025	14-02-2025	M/S ADZ META SOLUTIONS PVT. LTD. V/S M/S XY ADS PVT. LTD.	KUNAL JAIN	8860092869	associatespkj@gmail.com	29-04-2025
			101	CS COMM	310/2024	09-10-2024	IMPEX HEALTHCARE PVT. LTD. V/S SKITE MEDICARE LLP & ORS.	SUNIL SHARMA	9811981142	newtonlawchambers@gmail.com	30-04-2025
			101	CS (COMM)	74/2025	10-03-2025	CANARA BANK V/S MAYUR NANDWANI	KUMAR VISHWJEET		adv.vishwjeet@gmail.com	30-04-2025
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-EAST	201, New Building KKD	CS(COMM)	27/2025	19.03.2025	DURGA FILETERS VS FIXIT AUTO	R.K MISHRA	9891539006	advabhaymohan@gmail.com	07.04.2025
			DO	CS(COMM)	26/2025		DURGA FILETERS VS CHEMOLEUMS INDIA PVT LTD	RAHUL SRAI	9971824432	advocates.rvrlegal@email.com	08.04.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS ADVOCAT RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS (COMM)/142/2025	06-03-2025	M/S METAL MONGER vs MANU BANSAL	9582628330	arlegal266@gmail.com	07-04-2025
				CS (COMM)/342/2024	05-06-2024	PUNJAB NATIONAL BANK Vs. RAKESH KUMAR RAY	9868113796	bkmdelhi@gmail.com	02-04-2025
				CS (COMM)/126/2025	28-02-2025	BANK OF BARODA Vs. MOHD SHAHFAIZ	9910568669	advocateumesh2005@gmail.com	08-04-2025
				CS (COMM)/109/2025	13-02-2025	ANIL KUMAR Vs. M/S SONAC ENGINEERS	9716068183	saturnlaw@gmail.com	23-04-2025
				CS (COMM)/156/2025	11/03/2025	SHUAIB SIDDIQUE Vs. SHARAT ROGIN SON LOBO	9811051218	office@kcoadvocates.in	19/04/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	ROOM NO 208	COMMERCIAL CIVIL	CS COMM 560/2024	04-11-2024	punjab national bank Vs RAMAN ARORA	8800792205	mohitrajadvocate@gmail	01.04.2025
				CS COMM 46/2025	21-01-2025	SHREE BANKKEY BEHARI FABRICS PRIVATE LIMITED Vs RAJENDER KUMAR SAINI PROP SANEX GARMENT	9718565756	fakesh.nautiyal21@gmail.com	01.04.2025
				CS COMM 65/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KADSHAHID HOUSING PVT LTD	8860141196	saurabhadvocate.jain@gmail.com	01.04.2025
				CS COMM 66/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KADSHAHID HOUSING PVT LTD	8860141196	saurabhadvocate.jain@gmail.com	01.04.2025
				CS COMM 67/2025	27-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	8860141196	saurabhadvocate.jain@gmail.com	01.04.2025

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCA TE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 605/2024	02-12-2024	MS HEALTHCARE PRODUCTS PVT LTD THROUGH ITS AR SHVIPUL JAIN Vs TAPAN NASKAR PROP OF ORTHOCARE SURGICAL	9899454835	rkks108@gmail.com	03.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 50/2025	22-01-2025	MS EON ADVISORS PVT LTD Vs MS PARSHAVNATH MEDIA PRIVATE LIMITED	9873172746	paraschannal2010@gmail.com	08.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 519/2024	03-10-2024	ANOOP RAWAT SHYAM KUMAR Vs SIDHANT DHINGRA AND ASSOCIATES	9650677902	sidhantdhingra@advocatesidhantdhingra.com	15.05.2025
		ROOM NO 208	COMMERCIAL CIVIL	OMP COMM 02/2025	21-03-2025	GAURAV ENTERPRISES GURU TEG BAHADUR HOSPITAL Vs Saurabh Kumar Tuteja	9810162373	tarkeshwar Nath@rediffmail.com	17.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 323/2024	01-06-2024	Accuprobe Healthcare And Diagnostics Pvt Ltd Vs Apple Imaging	9990091005	advocatearjun63@gmail.com	17.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 226/2024	08-04-2024	Standard Chartered Bank Vs Nalin Industries Private Limited	9044888880	addyakapoor@eructitelogalasia	17.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 77/2025	30-01-2025	UNIQUE TOYS SHIVAM FOOD PRODUCT Vs SADDAM HUSSAIN	9643816144	freedomlawhousellp@gmail.com	26.04.2025
		ROOM NO 208	COMMERCIAL CIVIL	CS COMM 70/2025	28-01-2025	UNIQUE TOYS SHIVAM TRADING Vs SADDAM HUSSAIN	9643816144	freedomlawhousellp@gmail.com	26.04.2025
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT					NIL			
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)					NIL			

